

11	Uttar Kammakhyaguri *	Jalpaiguri	9092	February, 2003	130.40	65.20	417 (2003-20
12	Sahajadpur #	Murshidabad	13605	December, 2003	200.15	100.08	103
13	Dhusaripara *	Murshidabad	9702	December, 2003	157.22	78.61	(2004-20
14	Serpur #	Murshidabad	5570	February, 2004	109.69	54.85	
15	Chachanda #	Murshidabad	7358	February, 2004	131.91	65.96	
16	Jhalda #	Purulia	17217	February, 2004	241.03	120.52	
17	Mirik	Darjeeling	7023	March, 2004	278.08	139.04	
18	Darapur *	Nadia	6607	March, 2004	130.85	65.43	
19	Uttar Bagdogra *	Darjeeling	12064	March, 2004	88.40	44.20	
20	Bangan	Howrah	14465	December, 2004	61.69	30.85	
21	Balliachak	Medinipur	10321	December, 2004	70.42	35.21	
22	Madhusudanpur	Hooghly	6806	February, 2005	69.37	34.69	
TOTAL			246227		3685.86	1842.93	144

NR-Not Reported, * Scheme commissioned, # Schemes dropped.

Vehicles stuck in jams on BRT stretch in Delhi

2760. DR. JANARDHAN WAGHMARE: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether according to a report prepared by the Central Road Research Institute (CRRI), it has been revealed that fuel worth several crore is lost every year by vehicles stuck in jams on the BRT stretch between Ambedkar Nagar and Moolchand in Delhi;

(b) if so, whether it has also been mentioned in the report that the creation of exclusive bus lanes on the stretch has resulted in an increase of the accidents;

(c) if so, whether the Union Government proposes to take remedial action on the reports of CRRI in this regard; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) The Union Government has neither got any such study done by CRRI nor has received any such report from CRRI.

(b) to (d) Do not arise in view of (a) above.

Funds to Maharashtra under JNNURM

2761. SHRI D.P. TRIPATHI: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that the funds allocated under Jawaharlal Nehru National Urban Renewal Mission (JNNURM) to Maharashtra has almost exhausted;

(b) if so, whether there is a provision that if concerned States have not fully utilized funds then it can be transferred to other States;

(c) if so, the funds utilized by State Governments;

(d) whether Government will divert the funds of other States to Maharashtra; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) Yes, Sir.